## GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:1233 ANSWERED ON:28.07.2015 Relocation of Villages Singh Shri Ganesh

## Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether proposals have been received from the State Governments including Madhya Pradesh and Chhattisgarh for the relocation of villages away from wild life sanctuaries;

(b) if so, the details thereof;

(c) whether all the proposals have been approved;

(d) if so, the details thereof, State-wise; and

(e) the details of funds sanctioned and disbursed for the purpose, State-wise?

## Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a),(b),(c)&(d) Yes, Sir. The proposals for voluntary relocation of villages from wildlife sanctuaries and Tiger Reserves have been received from the State Governments including Government of Madhya Pradesh and Chhattisgarh. Details of the proposals received are given in the Annexure.

Financial assistance are provided to states for voluntary relocation of villages subject to the availability of funds under the ongoing Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats' and 'Project Tiger'on mutually agreed terms and conditions, as per the provisions contained in the Wild Life (Protection) Act, 1972, read with the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, with an enhanced package of Rs. 10 lakhs/ family.

(e)

State-wise details of funds released during last three years for voluntary relocation of villages is given below: (Rs. in lakhs)

S.No. State 2012-13 2013-14 2014-15 1. Madhya Pradesh 3857.00 2800.00 2415.00 2. Mizoram 227.00 122.00 00 3. Rajasthan 3679.177 00 00 4. Maharashtra 00 2164.00 2000.00 5. Kerala 784.00 00 446.00 8547.177 5086.00 4861.00